

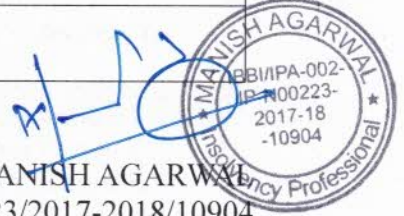
## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR AARCITY INFRASTRUCTURE PRIVATE LIMITED OPERATING IN REAL- ESTATE SECTOR AT DELHI-NCR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Aarcity Infrastructure Private Limited</b> PAN: AAKCS1067N CIN: U70109DL2006PTC151262
2.	Address of the registered office	Unit No. 552 Fifth Fl Terrace Tower-B, D- 4,5,6 Krishna Apra Business Square, Neta Ji Subhash Place, North West, New Delhi- 110034
3.	URL of website	<a href="http://www.aarcityinfrastructure.com/">http://www.aarcityinfrastructure.com/</a>
4.	Details of place where majority of fixed assets are located	Aarcity Regency Park, Greater Noida.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by emailing at <a href="mailto:cirp.aip18@gmail.com">cirp.aip18@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include eligibility for resolution applicants u/s 25(2)(h) of the Code can be sought by emailing at <a href="mailto:cirp.aip18@gmail.com">cirp.aip18@gmail.com</a> and is available at <a href="http://www.aarcityinfrastructure.com/">http://www.aarcityinfrastructure.com/</a>
10.	Last date for receipt of expression of interest	10.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	20.11.2023
12.	Last date for submission of objections to provisional list	25.11.2023
13.	Date of issue of final list of prospective resolution applicants	05.12.2023
14.	Date of issue of information	10.12.2023

	memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	09.01.2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.aipl18@gmail.com">cirp.aipl18@gmail.com</a>



MANISH AGARWAL

Registration Number: IBBI/PA-002/IP-N00223/2017-2018/10904

Registered Address: 307, Prakash Deep Building, Tolstoy Marg,  
Connaught Place, New Delhi- 110001

For, Arcity Infrastructure Private Limited

Date: 26.10.2023

Place: New Delhi